GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:219
ANSWERED ON:05.08.2013
EXPORT OF IMPORTED GOODS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Dhruvanarayana Shri R. ;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has allowed the export of imported goods to other countries;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has notified the names of countries to which exports under the new dispensation are likely to be made;
- (d) if so, the details thereof along with the criteria to be adopted for identifying the products and the countries for the applicability of the new norms; and
- (e) the other steps taken/being taken by the Government to ease the export norms and encourage more shipments from the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a) No, Madam.
- (b) to (d) Does not arise in view of (a) above.
- (e) (i) Government had announced various measures/incentives in the Annual Supplement to Foreign Trade Policy (2009-2014) on 18th April, 2013. Norway has been added under the Focus Market Scheme. Venezuela has been added under Special Focus Market Scheme. 122 new products have been added under the Focus Product Scheme and 47 new products under Market Linked Focus Product Scheme. 4 new products have been added to VKGUY scheme. Incremental Exports Incentivisation Scheme has been extended for the year 2013-14. 53 countries of Latin America and Africa have been added under this scheme. Further 160 new products have been added on 01.07.2013 under Focus Product Scheme.
- (ii) Second Task Force on Transaction Cost has been constituted by the Government to remove bottlenecks on exports.
- (iii) 2% Interest subvention scheme has been widened to cover additional 101 tariff lines of Engineering sector and 6 tariff lines of Chapter 63 of ITC(HS) (Textiles Made ups) w.e.f. 1st April 2013. Further, Government has announced enhancement in the rate of subvention from existing 2% to 3% with effect from 1st August, 2013.